## IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(Through Video Conference)

## EMG-CrlA(D) No.19-A/2020

Mohammad Iqbal Bhat ...Petitioner

Through: - Mr. Bilal Ahmad Khan, Advocate.

Vs.

UT of J&K & Ors.

...Respondent

Through:-

**CORAM**: HON'BLE MR. JUSTICE DHIRAJ SINGH THAKUR, JUDGE HON'BLE MR. JUSTICE SANJAY DHAR, JUDGE

## (<u>ORDER</u>) 27.04.2020

Notice to the respondents. In addition, notice be also served upon Mr. B. A. Dar, Sr. AAG.

List again on 15th of May, 2020.

SD/- SD/-

(Sanjay Dhar) (Dhiraj Singh Thakur) Judge Judge

Srinagar 27.04.2020 "Bhat Altaf, PS,"